

Seventeenth Loksabha

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Title: Introduction of the Supreme Court (Number of Judges) Amendment Bill, 2019.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Ravi Shankar Prasad, I beg to move for leave to introduce a Bill further to amend the Supreme Court (Number of Judges) Act, 1956.

माननीय अध्यक्ष: प्रश्न यह है :

“कि उच्चतम न्यायालय (न्यायाधीश संख्या) अधिनियम, 1956 का और संशोधन विधेयक, को पुरःस्थापित करने की अनुमति दी जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI ARJUN RAM MEGHWAL: I introduce** the Bill.